NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 62/(MAH)/2017

M.A. No. 190/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Trueworth shoes Pvt Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. DESIGNATION Suchila Shan ma Associate 113

ORDER

MA 196/2017 in TCSP 61/230-232/NCLT/MB/MAH/2017 MA 190/2017 in TCSP 62/230-232/NCLT/MB/MAH/2017

List this matter on 6.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)